

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 52 (ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE COMPANY: Pankaj Arora Vs. IIF Marketing

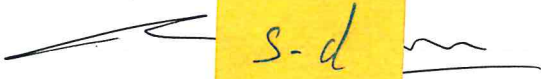
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Virender Ganda, Sr. Advocate with Mr. Santosh Ku. Giri and Ms. Shelly Khanna, Advocates		
	For the Respondent:	Mr. Rishi Sood & Raymon Singh, Advocates		

ORDER

The matter which was fixed for arguments today is not shown in the Cause List. Both the counsels are present. However, a request for adjournment is being made by the Ld. Counsel for the Respondent on account of the personal difficulty of the Ld. Counsel for the Respondent.

To come up on 19th February, 2018. ✓


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)